

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF
TELANGANA**

SUB:	DISTRICT JUDGES - SUPER TIME SCALE - Appointment of certain Selection Grade Scale District Judges to Super Time Scale District Judges - ORDERS - ISSUED.
READ:	<ol style="list-style-type: none">1. G.O.Ms.No.119 Law (LA & J - SC.F) Dept, dated 02.08.20082. G.O.Ms.No.60, Law (LA & J - SC.F) Dept, dated 09.04.20103. G.O.Ms.No.108, Law (LA & J - SC.F) Dept, dated 06.08.20104. G.O.Ms.87, Finance (SMPC.I) Department dated 30.03.20135. G.O.Ms.No.58, Law (LA&J Spl.C) Department, dated 15.07.2017 from the Government of Telangana, Hyderabad.6. G.O.Ms.No.59, Law (LA&J Spl.C) Department, dated 15.07.2017 from the Government of Telangana, Hyderabad.7. D.O. Lr.No.658/2022-B.Spl., Dated:03.03.2022.8. G.O.Ms.No.05, General Administration (J&RA) Department, dated:14.03.2022 from Government of Telangana, Hyderabad.

ORDER ROC.NO.658/2022-B.SPL. DATED:15.03.2022

The High Court is pleased to pass the following Order:-

On the recommendation made by the High Court, the Government of Telangana has issued orders appointing certain Selection Grade Scale District Judges as Super Time Scale District Judges, vide G.O. 8th read above.

The following Selection Grade Scale District Judges mentioned in G.O 8th read above, are appointed to Super Time scale District Judges with effect from the dates mentioned against their names, in the Scale of Pay of Rs.70,290-1540-76450/-.

SL. NO	NAME OF THE SELECTION GRADE SCALE DISTRICT JUDGE	DATE OF APPOINTMENT AS SUPER TIME SCALE DISTRICT JUDGE,
1.	SMT. E.TIRUMALA DEVI,	From 15.10.2021 onwards
2.	SRI B.R.MADHUSUDHAN RAO,	From 15.10.2021 onwards
3.	SRI G.V.SUBRAHMANYAM,	From 15.10.2021 onwards
4.	SMT. S.PREMAVATHI,	From 15.10.2021 onwards
5.	SRI B.PAPI REDDY,	From 15.10.2021 onwards

Lawa
15/3/22
REGISTRAR (VIGILANCE)

To:

1. The officers concerned.
2. The Prl. Secretary to Hon'ble the Chief Justice and Personal Secretaries to Hon'ble judges for the State of Telangana (for placing before their Lordships kind perusal).
3. The Registrar General and all other Registrar's, High Court for the State of Telangana, Hyderabad.
4. The Metropolitan Sessions Judge, Hyderabad.
5. The Prl. Special Judge for C.B.I. Cases, Hyderabad.
6. The Registrar (Judicial -I), High Court for the State of Telangana, Hyderabad.
7. The Prl. District and Sessions Judge, Mahabubnagar.
8. The Prl. District and Sessions Judge, Medak at Sangareddy.
9. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
10. The Pay and Accounts Officer, Hyderabad.
11. The District Treasury Officers, Mahabubnagar and Medak District.
12. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section
 - j) Enquiry Cell.

High Court for the State of Telangana at Hyderabad.

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**GOVERNMENT OF TELANGANA
ABSTRACT**

State Judicial Service - Appointment of certain Selection Grade District Judges to Super Time Scale District Judges - Orders – Issued.

GENERAL ADMINISTRATION (J&RA) DEPARTMENT

G.O.Ms.No.05.

Dated: 14.03.2022.

Read the following:-

- 1.G.O.Ms.No. 59 Law (LA & J-Spl.C) Dept; dt. 15-07-2017.
- 2) From the Registrar (Vigilance) High Court for the State of
Telangana, D.O. Lr.No. 658/2022-B.Spl; dt. 3.3.2022.

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ORDER:

The Registrar (Vigilance), High Court for the State of Telangana in the letter second read above has requested that the Government of Telangana may issue necessary orders approving the appointment of the following five (05) Selection Grade District Judges to the post of Super Time Scale District Judges from the dates noted against their names;

Sl. No.	Name of the Selection Grade District Judge	Date of appointment to Super Time scale Dist. Judge
(1)	(2)	(3)
1.	Smt. E. Tirumala Devi	From 15-10-2021 onwards
2	Sri B.R. Madhusudhan Rao	From 15-10-2021 onwards
3	Sri G.V. Subrahmanyam	From 15-10-2021 onwards
4	Smt. S. Premavathi	From 15-10-2021 onwards
5	Sri B. Papi Reddy	From 15-10-2021 onwards

2. The Governor, for the State of Telangana, having considered the proposal of the High Court for the State of Telangana hereby approves the said panel of five (05) Selection Grade Scale District Judges for appointment to Super Time Scale District Judges, under rule 4(2) (a) of the State Judicial (Service & Cadre) Rules, 2017.

3. The Registrar (Vigilance), High Court of Judicature at Hyderabad will take necessary further action accordingly.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF TELANGANA)

**SOMESH KUMAR
CHIEF SECRETARY TO GOVERNMENT**

To
The Registrar General, High Court of Judicature at Hyderabad.
The Registrar (Vigilance), High Court of Judicature at Hyderabad.
The Pay & Accounts Officer, Telangana, Hyderabad.
The Director of Treasuries & Accounts, Telangana, Hyderabad.
The Accountant General, Telangana, Hyderabad.
The Asst. Registrar, Supreme Court of India, New Delhi.
The Secretary to Government of India, Ministry of Law, Justice & C.A.,
New Delhi.

Copy to:

The Secretary to Governor, Raj Bhavan, Hyderabad.
The P.S. to Chief Secretary / Secretary (RR) to Chief Minister.
The Home (Courts) Department.
SF/SC.

// FORWARDED BY ORDER //

SECTION OFFICER

[Handwritten Signature]
14/03/2022